

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI

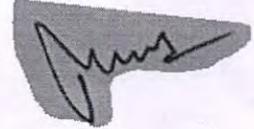
Original Application No. 693 of 2023

Inr e: News Item appearing in Deccan Herlad dated 24.10.2023
titled "Pollution Control Boards are the weak link"

I N D E X

S.No.	Particulars	Pages
1.	Affidavit on behalf of the Government Of Maharashtra with annexures	

Filed by



[MUKESH VERMA]
Advocate for the DM Bhagpat
Ch. No. 50, Old Block
Supreme Court of India,
New Delhi 110 001
(M) 9810108098
E-mail: mvermadv@gmail.com

New Delhi
Dated: 03.03.2025



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No.693/2023**

In re :- News item appearing in Deccan Herald dated 24.10.2023
titled "Pollution Control Boards are the weak link"

Affidavit on behalf of the Government of Maharashtra

I, Suryakant Kisan Nikam, Aged:55 Adult, Joint Secretary to
the Environment and Climate Change Department, Government of
Maharashtra, having my office at Mantralaya, Mumbai, do hereby
state on solemn affirmation as under :-

- 1) I am filing this Affidavit in compliance of the Orders dated
11/9/2024 and 28/01/2025 passed by this Hon'ble NGT,
incorporating the Progress Report in respect of the
Maharashtra Pollution Control Board (MPCB).
- 2) It is submitted that the Government of Maharashtra vide
Government resolution dated 31/10/2022 has permitted to
recruit/fill up 80% vacant posts of nomination, for such
department, whose staffing pattern is not yet sanctioned. The
remaining 20 % vacant posts can be filled by MPCB after
finalization / sanction of staffing pattern. There is no

M. D. Patel

restriction on filling of vacancies by way of promotion. In view of this, MPCB has started the recruitment process of 64 vacant posts out of 79 vacant posts of different cadres by way of nomination through government recognized recruitment agency i.e. Institute of Banking Personnel Selection (IBPS). Now, the result of examination received from IBPS is published on the MPCB's website and the procedure for recruitment and selection is in progress.

- 3) It is submitted that the Maharashtra Pollution Control Board is the appointing authority for filling up of all the sanctioned posts on its establishment. The Maharashtra Pollution Control Board had submitted proposal for revising the Staffing pattern of 1310 posts to the Government of Maharashtra vide their letter No MPCB/EST/B-114, dated 12/3/2024. Now, the Government of Maharashtra has approved the revised staffing pattern of 1310 posts vide Government resolution dated 29/1/2025. Accordingly, The Maharashtra Pollution Control Board is competent to fill the all sanctioned posts on its establishment by following due process.

- 4) It is also submitted that Hon. High Court at Bombay in Suo Moto PIL No. 3/2023 regarding deteriorating air quality in the city of Mumbai, has also directed to state government to take decision on the revised staffing pattern of the Maharashtra Pollution Control Board at the earliest vide their order dated 20/12/2024 and 9/1/2025.



M. S. Patel

- ii. Number of such laboratory notified in the official Gazette: Nil
- e) (i) Number of Laboratory planned for notification as State \ Water Laboratory: 04 nos (at Amravati, Solapur, Kolhapur and Nanded)
- (ii) Time required for notification under Section 52 of Water Act (in months): Estimated time of 3 months from commissioning of new laboratories.

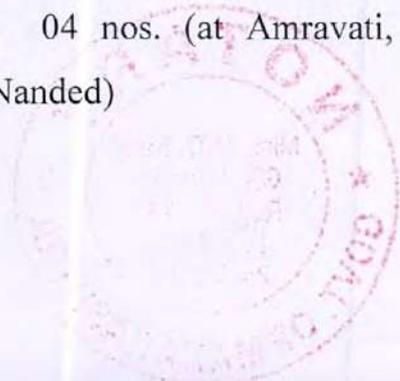
II. Details of Laboratories w.r.t. Air (Prevention and Control of Pollution) Act, 1981:



- a) Out of I (a) above laboratory, how many laboratories are established as State Air Laboratory: 08 nos.
- b) Have all laboratories, as at (a) above, has been notified in the official Gazette: Yes.
- c) Whether any State (or) Institute Laboratories, other than those set up by SPCB/PCC have been specified as State Air Laboratory. If yes, please provide the following:
 - i. Number of such laboratory specified: Nil
 - ii. Number of such laboratory notified in the official Gazette: Nil
- d) (i) Number of Laboratory planned for notification as State Air Laboratory:- 04 nos. (at Amravati, Solapur, Kolhapur and Nanded)

Handwritten signature

M. D. Patel



- 5) It is submitted that Maharashtra Pollution Control Board is competent authority for upgradation of the infrastructure of labs and further need of equipment and provisions required in the Laboratories for enforcement and monitoring through the funds available with them. The MPCB is an autonomous Board with sound financial position and they can incur expenditure on various activities as entrusted under different acts. The information received from Maharashtra Pollution Control Board about Laboratories is mentioned as under.

I. Details of Laboratories w.r.t. Water (Prevention and Control of Pollution) Act, 1974:

- a) Total number of all types of laboratory setup by MPCB- Total 08 Nos. (01 Central laboratory and 07 Regional laboratories)
- b) Out of (a) above, how many laboratories are established as State Water Laboratory :- All are established as State Water Laboratories.
- c) Have all laboratories, as at (b) above, has been notified in the official Gazette: Yes.
- d) Whether any State (or) Institute Laboratories, other than those set up by SPCB/PCC have been specified as State Water Laboratory. If yes, please provide the following:
- i. Number of such laboratory specified: Nil.



A handwritten signature in blue ink, appearing to be 'M.D. Patel', written over a horizontal line.

M. D. Patel

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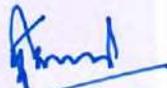
VERIFICATION

I, Suryakant Kisan Nikam, Age-55: Adult, Occupation-Service, Joint Secretary, Environment and Climate Change Department, Government of Maharashtra, having my office address at 15th Floor, New Administrative Building, Mantralaya, Mumbai-400 032, do hereby verify and say that the contents of my above affidavit are true and correct to my knowledge, no part of it is false and nothing material has been concealed there from. The legal submissions are further true as per legal advice received and believed to be true and correct.

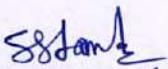
Verified at Mumbai on this 25th day of February, 2025.

Place: Mumbai
Date: 25/02/2025.




(Suryakant Kisan Nikam)
Deponent
Joint Secretary,
Environment & CC GoM

Identify by me


(Shaheen Swali Shaikh)
Section Officer,
Environment & CC GoM

BEFORE ME

M. D. Patel
25-2-2025
Sr. No. 118
Bk. No. 1

MISS M. D. PATEL
ADVOCATE & NOTARY
Kohiar House,
4, Dhuswadi, Dhobitalao,
MUMBAI - 400 002.

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ADVOCATE & NOTARY
Kohiar House,
4, Dhuswadi, Dhobitalao,
MUMBAI - 400 002.

(ii) Time required for notification under Section 28 of Air Act (in months): Estimated time of 3 months from commissioning of new laboratories.

III. Information of Laboratory recognized as "Environment Laboratory" under Environment (Protection) Act, 1986 (EPA 1986):

- a) Out of I (a) above laboratory, how many of them recognized as "Environment Laboratory" under EPA 1986:- 06 nos.
- b) Number of laboratories planned for recognition under EPA 1986:-06 nos.
- c) Time required for recognition under EPA 1986 (in months): Estimated time of 3 months from commissioning of new laboratories.

6. Hence this Affidavit.

Place : Mumbai
Date : 25/2/2025



Deponent
(Suryakant Kisan Nikam)
Deputy Secretary,
Environment and climate Change Department
Government of Maharashtra



BEFORE ME

M. D. Patel
25-2-2025
Sr. No. 118
Bk. No. 1

**MISS M. D. PATEL
ADVOCATE & NOTARY
Kohiar House,
4, Dhuswadi, Dhobitalao,
MUMBAI - 400 002.**



Government of Maharashtra

Environment and Climate Change Department
Government Resolution No.Est-2024/C.R.101/Establishment
18th Floor, New Administrative Building,
Madam Cama Road, Hutatma Rajguru Chowk,
Mantralaya, Mumbai 400 032
Date - 29 January, 2025.

Read:-

- 1) Maharashtra Pollution Control Board Letter No.MPCB/Est/B-114, dated-12.03.2024
- 2) Finance Department G.R.No. पदनि-2016/प्र.क्र.8/16/विसु-1, दि.11.02.2016
- 3) Finance Department Government Circular No. पदनि-0617/प्र.क्र.20/आपुक्र, दि.29.06.2017
- 4) Finance Department Letter No. पदनि-2024/प्र.क्र.29/आपुक्र, दि.09.10.2024 along with the minutes of the meeting of the High Level Secretaries Committee held on 08.10.2024.

Introduction:-

At present, 1260 posts are sanctioned on the establishment of Maharashtra Pollution Control Board. The Finance Department vide Government Resolution dated 11/2/2016 at reference No. 2 above, has directed the administrative departments and its allied offices to finalise revised staffing pattern by review of the sanctioned posts in their office. Also, guidelines have been issued for determining the revised structure as per the Government Circular at reference No. 3 above. Accordingly, the proposal for approval to the revised staffing pattern on its establishment from Maharashtra Pollution Control Board vide letter dated 12/3/2024 under reference No. 1, is under the consideration of the Government. In the meeting held on 8/10/2024 under the chairmanship of the Hon. Chief Secretary of the High Level Secretaries Committee, the revised staffing pattern of 1310 posts of various cadres on the establishment of Maharashtra Pollution Control Board has been approved.

Government Resolution:-

As per the approval granted by the High-Level Secretarial Committee headed by the Hon. Chief Secretary, the Government approves revised staffing pattern of total of 1310 posts on establishment of the Maharashtra Pollution Control Board under the control of Environment and Climate Change Department as per Appendix-1 of this Government resolution.

2. Out of the total 1310 posts in Appendix-1, the cadres of drivers and peons/watchmen in Group-C and Group-D are being declared dead/abolished. The employees of the said cadre would be consider as supernumerary. After the vacancy of said post due to retirement / resignation / death etc. of the employees on the supernumerary posts, the said post would automatically abolished. Approval is granted for filling the vacancies through outsourcing as and when the vacancies arise in the remaining manpower in the dead cadre excluding the posts currently as supernumerary in force, as and when necessary. While filling the posts through outsourcing,

action should be taken as per the provisions of Government Resolution dated 27/4/2022 of the Finance Department.

3. Approval is granted for surrender of 80 posts out of the total 81 posts in Appendix-2 and out of them at Sr.No. 10,11 and 12 in 3 cadres, 9 posts are declared as dead /abolished.

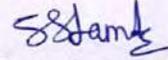
4. The pay scale of equivalent posts at the government level will be applicable to the new posts created by this Government Resolution. The pay scale to the said posts will be applicable from the date of this Government Resolution. The said pay scale will not be applicable with retrospective effect. Also, to the existing posts the directions issued by the government from time to time regarding their pay scale will be applicable. As per the said directions, the pay scales applicable to equivalent posts at the government level in the Seventh Pay Commission will be applicable to the posts currently existing in the Maharashtra Pollution Control Board and included in this staffing pattern.

5. The said posts will be filled as per the conditions as approved by the High Level Committee for the filling the posts.

6. This Government Resolution is issued as per the approval of the High Level Committee of Secretaries in its meeting dated 08/10/2024.

7. This Government Resolution is available on the website www.maharashtra.gov.in of the Government of Maharashtra and its code number is 202501291632499904. This order is being issued by authentication by digital signature.

By order and in the name of the Governor of Maharashtra,



(Shaheen S. Jamandar)

Section Officer, Government of Maharashtra

Copy

- 1) Chief Secretary, Government of Maharashtra, Mantralaya, Mumbai
- 2) Principal Secretary to Hon'ble Chief Minister, Mantralaya, Mumbai
- 3) Additional Chief Secretary, General Administration Department, Mantralaya, Mumbai
- 4) Additional Chief Secretary (Finance) / Additional Chief Secretary (Accounts & Treasury)/Principal Secretary (Expenditure), Finance Department, Mantralaya, Mumbai
- 5) Principal Secretary, Environment and Climate Change Department
- 6) Member Secretary, Maharashtra Pollution Control Board, Sion, Mumbai
- 7) Accountant General-1/2 (Audit), Maharashtra State, Mumbai/Nagpur
- 8) Accountant General-1/2 (Accounts & Licensing), Maharashtra State, Mumbai/Nagpur
- 9) Joint Secretary/Deputy Secretary, Finance Department, Mantralaya, Mumbai
- 10) Select File /Establishment, Environment and Climate Change Department, Mantralaya, Mumbai

		Field Officer	6	5	1	0	
		Sr. Steno	1	0	1	0	
		Sr. Clerk	1	1	0	0	
		Driver	1	1	0	0	
		Peon/chowkidar	1	0	1	0	
6	Air Pollution Abatement Engineer	A.P.A.E.	1	1	0	0	
		Sub-Regional Officer	2	1	1	0	
		Field Officer	5	3	2	0	
		Sr. Steno	1	1	0	0	
		Jr Scientific Assistant	0	0	0	0	
		Sr. Clerk	1	1	0	0	
		Driver	1	0	1	0	
		Peon/chowkidar	1	1	0	0	
7	Assistant Secretary (Technical)	Assistant Secretary (Technical)	1	1	0	0	
		Sub-Regional Officer	2	1	1	0	
		Field Officer	5	3	2	0	
		Sr. Steno	1	0	1	0	
		Jr. Clerk/Typist	1	1	0	0	
		Driver	1	0	1	0	
		Peon/Chowkidar	1	0	1	0	
8	Regional Officer (H.Q.)	Regional Officer	1	1	0	1	
		Sub-Regional Officer	0	1	-1	1	
		Field Officer	6	2	4	4	
		Sr. Steno	0	1	-1	0	
		Jr. Steno	1	0	1	1	
		Jr. Clerk/Typist	1	1	0	1	
		Driver	1	0	1	1	
		Peon/chowkidar	1	1	0	1	10
9	CAC/CC Cell	Sub-Regional Officer	0	0	0	0	
		Field Officer	6	6	0	0	
		Jr. Steno	1	0	1	0	
		Jr. Clerk/Typist	1	1	0	0	
		Peon/chowkidar	1	0	1	0	
10	Estate Division	Superintending Engineer/ Joint Director (Estate)	0	0	0	1	
		Executive Engineer	1	1	0	1	
		Deputy Engineer	1	0	1	1	
		Electrician	2	1	1	0	
		Head Accountant	0	0	0	1	
		Jr. Steno	1	0	1	0	
		Jr.Clerk/Typist	1	0	1	3	
		Driver	1	0	1	2	
		Peon/chowkidar	1	1	0	2	11
11	Regional Office[BMW]	Regional Officer [BMW]	1	1	0	1	
		Sub - Regional Officer	1	1	0	1	

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(Accompanying statement to Government Resolution, Department of Environment and Climate Change, No. Est-2024/C.R.101/Establishment, dated 29.01.2025.)

(Annexure-1)

MAHARASHTRA POLLUTION CONTROL BOARD STAFFING PATTERN

Sr. No.	Name of Office	Designation	Existing staff			Required/Proposed staff	Remarks
			Sanctioned post	Working Post	Vacant Post		
1	Chairman	Chairman	1	1	0	1	
		Sub-Regional Officer	1	1	0	1	
		Personal Secretary	1	0	1	0	
		Sr. Steno	0	1	-1	1	
		Jr. Steno	1	0	1	0	
		Jr. Clerk/Typist	1	0	1	1	
		Driver	1	0	1	1	
		Peon/chowkidar	3	0	3	3	8
2	Member Secretary	M.S.	1	1	0	1	
		Sub-Regional Officer	1	0	1	1	
		Personal Secretary	1	0	1	0	
		Sr. Steno	0	0	0	1	
		Jr. Steno	1	1	0	0	
		Jr. Clerk/Typist	1	0	1	1	
		Driver	1	1	0	1	
		Peon/chowkidar	3	2	1	3	8
3	Chief Engineer	Chief Engineer (IPCCC/WPC/APC)	0	0	0	3	
		Sr. Steno	0	0	0	3	
		Jr. Clerk/Typist	0	0	0	3	
		Driver	0	0	0	3	
		Peon/chowkidar	0	0	0	3	15
4	Superintending Engineer	Superintending Engineer (IPC/APC/WPCol/ Waste Management / Urban Pollution Control/ Planning)	0	0	0	6	
		Regional Officer	0	0	0	6	
		Sub-Regional Officer	0	0	0	12	
		Field Officer	0	0	0	24	
		Jr. Steno	0	0	0	6	
		Jr. Clerk/Typist	0	0	0	6	
		Driver	0	0	0	6	
		Peon/chowkidar	0	0	0	6	72
5	Water Pollution Abatement Engineer	W.P.A.E.	1	1	0	0	
		Sub-Regional Officer	2	0	2	0	

		Asst. Law Officer	1	0	1	1	
		Field Officer	24	2	22	24	
		Jr. Scientific Assistant	1	0	1	1	
		Jr. Steno	1	0	1	1	
		Jr. Clerk/Typist	1	0	1	1	
		Peon	1	0	1	1	31
12	Vigilance Section	Regional officer	0	0	0	1	
		Sub - Regional Officer	0	0	0	2	
		Field Officer	0	0	0	2	
		Jr. Scientific Officer	0	0	0	2	
		Driver	0	0	0	2	
		Peon	0	0	0	1	10
13	Chief Scientific Division HQ	Chief Scientific officer	0	0	0	1	
		Principal Scientific Officer	1	1	0	1	
		Sr. Scientific Officer	0	0	0	2	
		Sub-Regional Officer	0	1	-1	1	
		Scientific Officer	2	0	2	2	
		Jr. Scientific Officer	6	0	6	4	
		Jr. Scientific Assistant	2	3	-1	0	
		Field Officer	0	3	-3	0	
		Jr. Steno	1	1	0	0	
		Jr. Clerk/Typist	1	0	1	1	
		Driver	1	0	1	1	
		Peon/chowkidar	1	0	1	1	14
14	Central Laboratory	Principal Scientific Officer	0	0	0	1	
		Sr. Scientific Officer	1	0	1	2	
		Scientific Officer	0	1	-1	6	
		Jr. Scientific Officer	6	10	-4	12	
		Jr. Scientific Assistant	10	5	5	36	
		Laboratory Assistant	1	0	1	6	
		Jr. Steno	1	0	1	1	
		Assistant Account Officer	0	0	0	1	
		Head Accountant	1	1	0	1	
		Sr. Clerk	1	1	0	4	
		Jr. Clerk/Typist	1	1	0	2	
		Instru. Fitter	1	0	1	0	
		Driver	1	0	1	1	
		Peon/chowkidar	2	0	2	10	83
15	Regional Laboratory	Sr. Scientific Officer	2	1	1	8	
		Scientific Officer	7	4	3	11	
		Jr. Scientific Officer	14	10	4	39	
		Jr. Scientific Assistant	27	11	16	111	
		Laboratory Assistant	6	4	2	11	
		First Clerk	0	1	-1	0	
		Sr. Clerk	7	1	6	0	

		Jr. Clerk/Typist	2	1	1	13	
		Peon/chowkidar	6	3	3	26	219
16	Establishment Section	Chief Administrative Officer	0	0	0	1	
		Sr. Administrative Officer	1	0	1	0	
		Administrative Officer	1	1	0	2	
		Assistant Secretary (EB)	1	1	0	0	
		Assistant Account Officer	1	0	1	2	
		Office Superintendent/ H.A.	1	2	-1	3	
		Library Assistant / H.A.	1	0	1	0	
		Sr. Steno	1	1	0	2	
		Jr. Steno	3	1	2	0	
		First Clerk	2	3	-1	0	
		Sr. Clerk	6	1	5	10	
		Jr. Clerk/Typist	8	4	4	8	
		Driver	6	0	6	1	
		Daftri	1	0	1	2	
		Peon/chowkidar	5	0	5	5	36
17	Store Section	Material Officer	1	0	1	0	
		Store Superintendent/ H.A.	1	0	1	0	
		First Clerk	0	1	-1	0	
		Sr. Clerk	1	0	1	0	
		Jr. Clerk/Typist	1	1	0	0	
		Peon/chowkidar	1	0	1	0	
18	Account Section	Chief Accounts & Finance Officer	0	0	0	1	
	Revenue	Chief Accounts Officer	1	1	0	2	
	Salary	Accounts Officer	2	2	0	4	
	Expenditure	Assistant Accounts Officer	4	1	3	4	
	Investment Branch	Sr. Steno	1	0	1	1	
	Budget & Final A/C	Jr. Steno	1	1	0	0	
	Audit Branch	Head Accountant	4	2	2	5	
		First Clerk	5	0	5	0	
		Sr. Clerk /Cashier	6	7	-1	14	
		Jr. Clerk/Typist	9	2	7	8	
		Driver	1	2	-1	1	
		Daftri	2	0	2	2	
		Peon/chowkidar	6	1	5	7	49
19	Statistical Section / EIC	Statistical Officer	1	1	0	1	
		Statistical Assistant	1	0	1	2	
		Jr. Steno	1	0	1	1	
		Sr. Clerk	0	2	-2	0	
		Jr. Clerk/Typist	2	1	1	1	
		Driver	1	0	1	1	

		Peon	1	0	1	1	
		Sweeper	1	1	0	1	8
20	Legal Section	Senior Law Officer	2	0	2	1	
		Law Officer	2	2	0	2	
		Asst. Law Officer	2	1	1	4	
		Legal Assistant	4	0	4	8	
		Sr. Steno	0	0	0	2	
		Jr. Steno	2	1	1	0	
		Jr. Clerk/Typist	2	1	1	2	
		Driver	2	0	2	1	
		Daftri	1	0	1	1	
		Peon/chowkidar	2	1	1	3	24
21	IT Section	Regional Officer	0	0	0	1	
		Sr. System Officer	0	0	0	1	
		System Officer	0	0	0	2	
		Asst. System Officer	0	0	0	4	
		Jr. Clerk/Typist	0	0	0	1	
		Driver	0	0	0	1	
		Peon/chowkidar	0	0	0	2	12
22	Research & Development	Sr. Scientific Officer	0	0	0	1	
		Sub-Regional Officer	0	0	0	1	
		Scientific Officer	0	0	0	1	
		Field Officer	0	0	0	2	
		Jr. Clerk/Typist	0	0	0	1	
		Driver	0	0	0	1	
		Peon/chowkidar	0	0	0	2	9
23	Protocol Officer / Public Relation Section	Public Relation Officer	0	0	0	1	
		Assistant Public Relation Officer	0	0	0	2	
		Jr. Clerk/Typist	0	0	0	2	
		Driver	0	0	0	1	
		Peon/chowkidar	0	0	0	1	7
24	Regional Office	Regional Officer	12	12	0	15	
	Total working 15 Offices	Sub-Regional Officer	2	3	-1	15	
		Assistant Accounts Officer	6	0	6	15	
		Field Officer	24	19	5	45	
		Sr. Steno	0	1	-1	0	
		Jr. Steno	12	3	9	15	
		Head Accountant	12	6	6	15	
		First Clerk	10	9	1	0	
		Sr. Clerk	12	13	-1	30	
		Jr. Clerk/Typist	12	10	2	30	
		Driver	12	6	6	30	
		Daftri	10	1	9	15	
		Peon/chowkidar	24	6	18	15	
		Sweeper	1	1	0	2	242

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25	Sub-Regional Offices	Sub - Regional Officer	43	43	0	55	
		Field Officer	128	88	40	220	
		Head Accountant	0	0	0	22	
		First Clerk	0	3	-3	0	
		Sr. Clerk	17	6	11	22	
		Jr. Clerk/Typist	17	9	8	22	
		Driver	43	32	11	22	
		Daftri	0	0	0	22	
		Peon/chowkidar	47	18	29	55	
		Sweeper	1	1	0	0	440
26	Maitri Cell	Regional Officer	1	1	0	1	
		Sub-Regional Officer	1	1	0	1	2
27		Field Inspector	42	0	42	0	
28		Tracer	6	1	5	0	
29		Naik	2	0	2	0	
30		Roneo Operator	1	0	1	0	
31		Draftsman	1	0	1	0	
32		Asst/ Draftsman	2	0	2	0	
		Grand Total	839	454	385	1310	1310

SSJamdar

(Shaheen S. Jamandar)

Section Officer, Government of Maharashtra

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(Accompanying statement to Government Resolution, Department of Environment and Climate Change, No. Est-2024/C.R.101/Establishment, dated 29.01.2025.)

(Annexure-2)

Posts / Cadres to be Surrendered

Sr. No.	Name Of Post / Cadre	Total Sanctioned Post	No. Of Posts to be Surrender	Remarks
1	Sr. Law Officer	2	1	
2	Material Officer	1	1	
3	Senior Administrative Officer	1	1	
4	Asstt. Secretary (Establishment)	1	1	
5	Personal Secretary	2	2	
6	Field Inspector	42	42	
7	Naik	2	2	
8	Instrument Fitter	1	1	
9	Roneo Operator	1	1	
10	Tracer	6	6	Dying Cadre
11	Draftsman	1	1	Dying Cadre
12	Assistant Draftsman	2	2	Dying Cadre
13	First Clerk	17	17	
14	Electrician	2	2	
	TOTAL	81	80	

(Shaheen S. Jamandar)

Section Officer, Government of Maharashtra

3876

महाराष्ट्र शासन

पर्यावरण व वातावरणीय बदल विभाग

शासन निर्णय क्रमांक: आस्थाप- २०२४/प्र.क्र.१०१/आस्थापना

१८ वा मजला, नविन प्रशासकीय भवन,
हुतात्मा राजगुरु चौक, मादाम कामा मार्ग
मंत्रालय, मुंबई-४०००३२.

दिनांक: २९ जानेवारी, २०२५

वाचा:-

१. महाराष्ट्र प्रदुषण नियंत्रण मंडळाचे पत्र क्र.मप्रनि/आस्था/ब-११४, दि.१२/३/२०२४
२. वित्त विभाग, शासन निर्णय, क्र.पदनि-२०१६/प्र.क्र.८/१६/विसु-१, दि.११/२/२०१६
३. वित्त विभाग, शासन परिपत्रक, क्र.पदनि-०६१७/प्र.क्र.२०/आपुक, दि.२९/६/२०१७
४. वित्त विभाग, पत्र क्र.पदनि-२०२४/प्र.क्र.२९/आपुक, दि.९/१०/२०२४ सोबतचे उच्च स्तरीय सचिव समितीच्या दि.८/१०/२०२४ रोजी झालेल्या बैठकीचे इतिवृत

प्रस्तावना-

महाराष्ट्र प्रदुषण नियंत्रण मंडळाच्या आस्थापनेवर सद्यस्थितीत १२६० पदे मंजूर आहेत. वित्त विभागाच्या संदर्भाधीन क्र.२ येथील दि.११/२/२०१६ च्या शासन निर्णयान्वये, प्रशासकीय विभाग व त्यांच्या अधिपत्याखालील कार्यालयातील मंजूर पदांचा आढावा घेवून सुधारीत आकृतिबंध निश्चित करण्याबाबत सूचित केले आहे. तसेच, संदर्भ क्र.३ येथील शासन परिपत्रकान्वये सुधारीत आकृतिबंध निश्चित करण्यासाठी मार्गदर्शक सूचना निर्गमित करण्यात आलेल्या आहेत. त्यानुसार, महाराष्ट्र प्रदुषण नियंत्रण मंडळाने संदर्भ क्र.१ येथील दि.१२/३/२०२४ रोजीच्या पत्रान्वये शासनास सादर केलेल्या प्रस्तावाच्या अनुषंगाने सदर आस्थापनेवरील सुधारीत आकृतिबंध मंजूर करण्याची बाब शासनाच्या विचाराधीन होती. मा.मुख्य सचिव यांच्या अध्यक्षतेखालील उच्चस्तरीय सचिव समितीच्या दि.८/१०/२०२४ रोजी झालेल्या बैठकीमध्ये महाराष्ट्र प्रदुषण नियंत्रण मंडळाच्या आस्थापनेवरील विविध संवर्गातील १३१० पदांच्या सुधारीत आकृतिबंधास मान्यता देण्यात आली आहे.

शासन निर्णय-

मा.मुख्य सचिव यांच्या अध्यक्षतेखालील उच्चस्तरीय सचिव समितीने दिलेल्या मान्यतेस अनुसरून पर्यावरण व वातावरणीय बदल विभागाच्या प्रशासकीय अधिपत्याखालील, महाराष्ट्र प्रदुषण नियंत्रण मंडळाच्या आस्थापनेवरील परिशिष्ट-१ नुसार एकूण १३१० पदांच्या सुधारीत आकृतिबंधास या शासन निर्णयान्वये शासनाची मान्यता देण्यात येत आहे.

२. परिशिष्ट-१ मधील एकूण १३१० पदांपैकी गट-क व गट-ड मधील वाहनचालक व शिपाई/ चौकीदार हे संवर्ग मृत घोषित करण्यात येत आहेत. सदर संवर्गातील कर्मचारी अधिसंख्य गणण्यात येतील. सदर अधिसंख्य पदांवर कार्यरत व्यक्तींच्या सेवानिवृत्ती/ राजीनामा / मृत्यू इत्यादी कारणामुळे रिक्त झाल्यानंतर ते पद आपोआप रद्द होईल. मृत संवर्गात सध्या अधिसंख्य म्हणून कार्यरत असलेली पदे वगळून उर्वरित मनुष्यबळसंख्येच्या प्रमाणात सेवा सद्यस्थितीत कार्यरत पदे जशी रिक्त होतील

तशी आवश्यकतेनुसार बाह्ययंत्रणेद्वारे भरण्यास मंजूरी देण्यात येत आहे. सदर पदे बाह्ययंत्रणेमार्फत भरताना शासन निर्णय, वित्त विभाग दि.२७/४/२०२२ मधील तरतूदीनुसार कार्यवाही करण्यात यावी.

३. परिशिष्ट-२ येथील एकूण ८१ पदांपैकी ८० पदे समर्पित करण्यास मान्यता देत येत असून त्यापैकी अ.क्र. १०, ११ व १२ येथील ३ संवर्गातील ९ पदे मृत संवर्ग म्हणून घोषित करण्यात येत आहे.

४. या शासन निर्णयाद्वारे निर्माण करण्यात आलेल्या नविन पदांना शासन स्तरावरील समकक्ष पदांची वेतनश्रेणी लागू राहिल. सदर पदांना वेतनश्रेणी या शासन निर्णयाच्या दिनांकापासून लागू राहतील. सदर वेतनश्रेणी या पूर्वलक्षी प्रभावाने लागू होणार नाही. तसेच अस्तित्वात असलेल्या पदांना त्यांच्या वेतनश्रेण्याबाबत यापूर्वी शासनाने वेळोवेळी जे निर्देश दिले आहेत ते लागू राहतील. सदर निर्देशानुसार, महाराष्ट्र प्रदुषण नियंत्रण मंडळामध्ये सध्या अस्तित्वात असलेल्या आणि या आकृतिबंधात समाविष्ट असलेल्या पदांना सातव्या वेतन आयोगामध्ये शासन स्तरावर समकक्ष पदांना लागू असलेल्या वेतनश्रेण्या लागू राहतील.

५. मा.उच्चस्तरीय समितीने पदे भरण्यासाठी ज्या अटींसह मान्यता दिली आहे, त्या अटींसह सदर पदे भरण्यात येतील.

६. सदर शासन निर्णय उच्चस्तरीय सचिव समितीच्या दि.८/१०/२०२४ रोजीच्या बैठकीतील मान्यतेनुसार निर्गमित करण्यात येत आहे.

७. सदर शासन निर्णय महाराष्ट्र शासनाच्या www.maharashtra.gov.in या संकेतस्थळावर उपलब्ध करण्यात आला असून त्याचा संकेतांक २०२५०१२९१६३२४९९९०४ असा आहे. हा आदेश डिजिटल स्वाक्षरीने साक्षांकित करून काढण्यात येत आहे.

महाराष्ट्राचे राज्यपाल यांच्या आदेशानुसार व नावाने,

SHAHEEN SHOUKAT
JAMADAR

Digitally signed by SHAHEEN SHOUKAT JAMADAR
DN: cn=SHOUKAT, o=GOVERNMENT OF MAHARASHTRA, ou=ENVIRONMENT
AND CLIMATE CHANGE DEPARTMENT,
2.5.4.20=9511e997a3875edbd0967fa4ceec8bc31b688631de1c7835
e19dc309610438d, postalCode=400032, st=Maharashtra,
serialNumber=856C57BEF6C4D3E93F04760CAD099503CA65FCA1
896CF77AC80CFD468D30EA, cn=SHAHEEN SHOUKAT JAMADAR
Date: 2025.01.29 17:03:08 +05'30'

(शाहीन शौ. जमादार)

कक्ष अधिकारी, महाराष्ट्र शासन

प्रत-

१. मुख्य सचिव, महाराष्ट्र शासन, मंत्रालय, मुंबई
२. मा.मुख्यमंत्री यांचे प्रधान सचिव, मंत्रालय, मुंबई
३. अपर मुख्य सचिव, सामान्य प्रशासन विभाग, मंत्रालय, मुंबई
४. अपर मुख्य सचिव (वित्त)/अपर मुख्य सचिव (लेखा व कोषागारे)/प्रधान सचिव (व्यय), वित्त विभाग, मंत्रालय, मुंबई
५. प्रधान सचिव, पर्यावरण व वातावरणीय बदल विभाग
६. सदस्य सचिव, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, सायन, मुंबई
७. महालेखापाल-१/२ (लेखापरीक्षा), महाराष्ट्र राज्य, मुंबई/नागपूर
८. महालेखापाल-१/२ (लेखा व अनुज्ञेयता), महाराष्ट्र राज्य, मुंबई/नागपूर
९. सह सचिव/उपसचिव, वित्त विभाग, मंत्रालय, मुंबई
१०. निवडनस्ती/आस्थापना, पर्यावरण व वातावरणीय बदल विभाग, मंत्रालय, मुंबई

(शासन निर्णय, पर्यावरण व वातावरणीय बदल विभाग क्र.आस्थाप-२०२४/प्र.क्र.१०१/आस्थापना दि.२९.०१.२०२५ सोबतचे विवरणपत्र.)

(परिशिष्ट -१)

MAHARASHTRA POLLUTION CONTROL BOARD STAFFING PATTERN

Sr. No.	Name of Office	Designation	Existing staff			Required/Proposed staff	Remark
			Sanctioned post	Working Post	Vacant Post		
1	Chairman	Chairman	1	1	0	1	
		Sub-Regional Officer	1	1	0	1	
		Personal Secretary	1	0	1	0	
		Sr. Steno	0	1	-1	1	
		Jr. Steno	1	0	1	0	
		Jr. Clerk/Typist	1	0	1	1	
		Driver	1	0	1	1	
		Peon/chowkidar	3	0	3	3	8
2	Member Secretary	M.S.	1	1	0	1	
		Sub-Regional Officer	1	0	1	1	
		Personal Secretary	1	0	1	0	
		Sr. Steno	0	0	0	1	
		Jr. Steno	1	1	0	0	
		Jr. Clerk/Typist	1	0	1	1	
		Driver	1	1	0	1	
		Peon/chowkidar	3	2	1	3	8
3	Chief Engineer	Chief Engineer (IPCCC/WPC/APC)	0	0	0	3	
		Sr. Steno	0	0	0	3	
		Jr. Clerk/Typist	0	0	0	3	
		Driver	0	0	0	3	
		Peon/chowkidar	0	0	0	3	15
4	Superintending Engineer	Superintending Engineer (IPC/APC/ WPCol/ Waste Management / Urban Pollution Control/ Planning)	0	0	0	6	
		Regional Officer	0	0	0	6	
		Sub-Regional Officer	0	0	0	12	
		Field Officer	0	0	0	24	
		Jr. Steno	0	0	0	6	
		Jr. Clerk/Typist	0	0	0	6	
		Driver	0	0	0	6	
Peon/chowkidar	0	0	0	6	72		
5	Water Pollution Abatement Engineer	W.P.A.E.	1	1	0	0	

		Sub-Regional Officer	2	0	2	0	
		Field Officer	6	5	1	0	
		Sr. Steno	1	0	1	0	
		Sr. Clerk	1	1	0	0	
		Driver	1	1	0	0	
		Peon/chowkidar	1	0	1	0	
6	Air Pollution Abatement Engineer	A.P.A.E.	1	1	0	0	
		Sub-Regional Officer	2	1	1	0	
		Field Officer	5	3	2	0	
		Sr. Steno	1	1	0	0	
		Jr Scientific Assistant	0	0	0	0	
		Sr. Clerk	1	1	0	0	
		Driver	1	0	1	0	
		Peon/chowkidar	1	1	0	0	
7	Assistant Secretary (Technical)	Assistant Secretary (Technical)	1	1	0	0	
		Sub-Regional Officer	2	1	1	0	
		Field Officer	5	3	2	0	
		Sr. Steno	1	0	1	0	
		Jr. Clerk/Typist	1	1	0	0	
		Driver	1	0	1	0	
		Peon/Chowkidar	1	0	1	0	
8	Regional Officer (H.Q.)	Regional Officer	1	1	0	1	
		Sub-Regional Officer	0	1	-1	1	
		Field Officer	6	2	4	4	
		Sr. Steno	0	1	-1	0	
		Jr. Steno	1	0	1	1	
		Jr. Clerk/Typist	1	1	0	1	
		Driver	1	0	1	1	
		Peon/chowkidar	1	1	0	1	10
9	CAC/CC Cell	Sub-Regional Officer	0	0	0	0	
		Field Officer	6	6	0	0	
		Jr. Steno	1	0	1	0	
		Jr. Clerk/Typist	1	1	0	0	
		Peon/chowkidar	1	0	1	0	
10	Estate Division	Superintending Engineer/ Joint Director (Estate)	0	0	0	1	
		Executive Engineer	1	1	0	1	
		Deputy Engineer	1	0	1	1	
		Electrician	2	1	1	0	
		Head Accountant	0	0	0	1	
		Jr. Steno	1	0	1	0	
		Jr.Clerk/Typist	1	0	1	3	
		Driver	1	0	1	2	

		Peon/chowkidar	1	1	0	2	11
11	Regional Office[BMW]	Regional Officer [BMW]	1	1	0	1	
		Sub - Regional Officer	1	1	0	1	
		Asst. Law Officer	1	0	1	1	
		Field Officer	24	2	22	24	
		Jr. Scientific Assistant	1	0	1	1	
		Jr. Steno	1	0	1	1	
		Jr. Clerk/Typist	1	0	1	1	
		Peon	1	0	1	1	31
12	Vigilance Section	Regional officer	0	0	0	1	
		Sub - Regional Officer	0	0	0	2	
		Field Officer	0	0	0	2	
		Jr. Scientific Officer	0	0	0	2	
		Driver	0	0	0	2	
		Peon	0	0	0	1	10
13	Chief Scientific Division HQ	Chief Scientific officer	0	0	0	1	
		Principal Scientific Officer	1	1	0	1	
		Sr. Scientific Officer	0	0	0	2	
		Sub-Regional Officer	0	1	-1	1	
		Scientific Officer	2	0	2	2	
		Jr. Scientific Officer	6	0	6	4	
		Jr. Scientific Assistant	2	3	-1	0	
		Field Officer	0	3	-3	0	
		Jr. Steno	1	1	0	0	
		Jr. Clerk/Typist	1	0	1	1	
		Driver	1	0	1	1	
		Peon/chowkidar	1	0	1	1	14
14	Central Laboratory	Principal Scientific Officer	0	0	0	1	
		Sr. Scientific Officer	1	0	1	2	
		Scientific Officer	0	1	-1	6	
		Jr. Scientific Officer	6	10	-4	12	
		Jr. Scientific Assistant	10	5	5	36	
		Laboratory Assistant	1	0	1	6	
		Jr. Steno	1	0	1	1	
		Assistant Account Officer	0	0	0	1	
		Head Accountant	1	1	0	1	
		Sr. Clerk	1	1	0	4	
		Jr. Clerk/Typist	1	1	0	2	
		Instru. Fitter	1	0	1	0	
		Driver	1	0	1	1	
		Peon/chowkidar	2	0	2	10	83
15	Regional Laboratory	Sr. Scientific Officer	2	1	1	8	
		Scientific Officer	7	4	3	11	
		Jr. Scientific Officer	14	10	4	39	

		Jr. Scientific Assistant	27	11	16	111	
		Laboratory Assistant	6	4	2	11	
		First Clerk	0	1	-1	0	
		Sr. Clerk	7	1	6	0	
		Jr. Clerk/Typist	2	1	1	13	
		Peon/chowkidar	6	3	3	26	219
16	Establishment Section	Chief Administrative Officer	0	0	0	1	
		Sr. Administrative Officer	1	0	1	0	
		Administrative Officer	1	1	0	2	
		Assistant Secretary (EB)	1	1	0	0	
		Assistant Account Officer	1	0	1	2	
		Office Superintendent/ H.A.	1	2	-1	3	
		Library Assistant / H.A.	1	0	1	0	
		Sr. Steno	1	1	0	2	
		Jr. Steno	3	1	2	0	
		First Clerk	2	3	-1	0	
		Sr. Clerk	6	1	5	10	
		Jr. Clerk/Typist	8	4	4	8	
		Driver	6	0	6	1	
		Daftri	1	0	1	2	
		Peon/chowkidar	5	0	5	5	36
17	Store Section	Material Officer	1	0	1	0	
		Store Superintendent/ H.A.	1	0	1	0	
		First Clerk	0	1	-1	0	
		Sr. Clerk	1	0	1	0	
		Jr. Clerk/Typist	1	1	0	0	
		Peon/chowkidar	1	0	1	0	
18	Account Section	Chief Accounts & Finance Officer	0	0	0	1	
	Revenue	Chief Accounts Officer	1	1	0	2	
	Salary	Accounts Officer	2	2	0	4	
	Expenditure	Assistant Accounts Officer	4	1	3	4	
	Investment Branch	Sr. Steno	1	0	1	1	
	Budget & Final A/C	Jr. Steno	1	1	0	0	
	Audit Branch	Head Accountant	4	2	2	5	
		First Clerk	5	0	5	0	
		Sr. Clerk /Cashier	6	7	-1	14	
		Jr. Clerk/Typist	9	2	7	8	
		Driver	1	2	-1	1	
		Daftri	2	0	2	2	
		Peon/chowkidar	6	1	5	7	49
19	Statistical Section / EIC	Statistical Officer	1	1	0	1	
		Statistical Assistant	1	0	1	2	
		Jr. Steno	1	0	1	1	

		Sr. Clerk	0	2	-2	0	
		Jr. Clerk/Typist	2	1	1	1	
		Driver	1	0	1	1	
		Peon	1	0	1	1	
		Sweeper	1	1	0	1	8
20	Legal Section	Senior Law Officer	2	0	2	1	
		Law Officer	2	2	0	2	
		Asst. Law Officer	2	1	1	4	
		Legal Assistant	4	0	4	8	
		Sr. Steno	0	0	0	2	
		Jr. Steno	2	1	1	0	
		Jr. Clerk/Typist	2	1	1	2	
		Driver	2	0	2	1	
		Daftri	1	0	1	1	
		Peon/chowkidar	2	1	1	3	24
21	IT Section	Regional Officer	0	0	0	1	
		Sr. System Officer	0	0	0	1	
		System Officer	0	0	0	2	
		Asst. System Officer	0	0	0	4	
		Jr. Clerk/Typist	0	0	0	1	
		Driver	0	0	0	1	
		Peon/chowkidar	0	0	0	2	12
22	Research & Development	Sr. Scientific Officer	0	0	0	1	
		Sub-Regional Officer	0	0	0	1	
		Scientific Officer	0	0	0	1	
		Field Officer	0	0	0	2	
		Jr. Clerk/Typist	0	0	0	1	
		Driver	0	0	0	1	
		Peon/chowkidar	0	0	0	2	9
23	Protocol Officer / Public Relation Section	Public Relation Officer	0	0	0	1	
		Assistant Public Relation Officer	0	0	0	2	
		Jr. Clerk/Typist	0	0	0	2	
		Driver	0	0	0	1	
		Peon/chowkidar	0	0	0	1	7
24	Regional Office	Regional Officer	12	12	0	15	
	Total working 15 Offices	Sub-Regional Officer	2	3	-1	15	
		Assistant Accounts Officer	6	0	6	15	
		Field Officer	24	19	5	45	
		Sr. Steno	0	1	-1	0	
		Jr. Steno	12	3	9	15	
		Head Accountant	12	6	6	15	
		First Clerk	10	9	1	0	

		Sr. Clerk	12	13	-1	30	
		Jr. Clerk/Typist	12	10	2	30	
		Driver	12	6	6	30	
		Daftri	10	1	9	15	
		Peon/chowkidar	24	6	18	15	
		Sweeper	1	1	0	2	242
25	Sub-Regional Offices	Sub - Regional Officer	43	43	0	55	
		Field Officer	128	88	40	220	
		Head Accountant	0	0	0	22	
		First Clerk	0	3	-3	0	
		Sr. Clerk	17	6	11	22	
		Jr. Clerk/Typist	17	9	8	22	
		Driver	43	32	11	22	
		Daftri	0	0	0	22	
		Peon/chowkidar	47	18	29	55	
		Sweeper	1	1	0	0	440
26	Maitri Cell	Regional Officer	1	1	0	1	
		Sub-Regional Officer	1	1	0	1	2
27		Field Inspector	42	0	42	0	
28		Tracer	6	1	5	0	
29		Naik	2	0	2	0	
30		Roneo Operator	1	0	1	0	
31		Draftsman	1	0	1	0	
32		Asst/ Draftsman	2	0	2	0	
		Grand Total	839	454	385	1310	1310

SHAHEEN SHOUKAT
JAMADAR

Digitally signed by SHAHEEN SHOUKAT JAMADAR
DN: cn=IN, o=GOVERNMENT OF MAHARASHTRA, ou=ENVIRONMENT AND
CLIMATE CHANGE DEPARTMENT,
2.5.4.20=9511e997a3875edbd0967fa4ccc8ac31b088631de1c7a35e19dc3
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Date: 2025.01.29 17:03:36 +05'30'

(शाहीन शौ. जमादार)
कक्ष अधिकारी, महाराष्ट्र शासन

3885

(शासन निर्णय, पर्यावरण व वातावरणीय बदल विभाग, क्र.आस्थाप-२०२४/प्र.क्र.१०१/आस्थापना,
दि.२९.०१.२०२५ सोबतचे विवरणपत्र.)

(परिशिष्ट -२)

Posts / Cadres to be Surrendered

Sr. No.	Name Of Post / Cadre	Total Sanctioned Post	No. Of Posts to be Surrender	Remarks
1	Sr. Law Officer	2	1	
2	Material Officer	1	1	
3	Senior Administrative Officer	1	1	
4	Asstt. Secretary (Establishment)	1	1	
5	Personal Secretary	2	2	
6	Field Inspector	42	42	
7	Naik	2	2	
8	Instrument Fitter	1	1	
9	Roneo Operator	1	1	
10	Tracer	6	6	Dying Cadre
11	Draftsman	1	1	Dying Cadre
12	Assistant Draftsman	2	2	Dying Cadre
13	First Clerk	17	17	
14	Electrician	2	2	
	TOTAL	81	80	

SHAHEEN SHOUKAT
JAMADAR

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DN: c=IN, o=GOVERNMENT OF MAHARASHTRA, ou=ENVIRONMENT
AND CLIMATE CHANGE DEPARTMENT,
2.5.4.20=9511e997a3875ed0d0967fa4ceec8ac31b688631de1c7a35e
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Date: 2025.01.29 17:03:53 +05'30'

(शाहीन शौ. जमादार)

कक्ष अधिकारी, महाराष्ट्र शासन

3886